F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 03.04.2017

ORDER NO. 46 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide 170 of 2016 for CESTAT Mumbai from 05.04.2017 to 07.04.2017 or till further orders to the extent indicated below:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri D. N. Panda, Member (J) and Hon'ble	From 05.4.2017 to	Customs and Service Tax Division
Shri C. J. Mathew, Member	07.04.2017	Bench matters.
(Technical)		
Hon'ble Sh. M. V.	From	Single Member
Ravindran, Member	05.04.2017 till	Bench
(Judicial)	relieved from	matters/Chamber
	CESTAT,	Works.
	Mumbai	ŷ.

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order

(Bineesh Kumar K. S.) Dy. Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/Dy.Registrar/Asstt.Registrar/Bar Association/CDR/SDRs/NoticeBoard/Website/Guard File/Office Copy.

Dy. Registrar